

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 116/GT/2026

Subject : Petition for trueing up of tariff for the period 2019-24 and approval of tariff for the period 2024-29 in respect of Chamera-II Power Station.

Petitioner : NHPC Limited

Respondent(s) : Punjab State Power Corporation Limited and 12 others

Date of hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NHPC
Shri Siddharth Nigotia, Advocate, NHPC
Shri Kunal Veer Chopra, Advocate, NHPC
Shri Anand Shrivastava, Advocate, TPDDL
Shri Rishabh Dua, Advocate, TPDDL
Shri Kshitij Ujala, Advocate, TPDDL
Shri Adarsh Tripathi, Advocate, BRPL & BYPL
Shri Ajitesh Garg, Advocate, BRPL & BYPL

Record of Proceedings

The matter was called out for hearing through virtual mode.

2. At the outset, the learned counsel for the Petitioner sought time to furnish the additional information sought by the Commission, vide Technical Validation (TV) letter dated 8.6.2026. The learned counsel appearing for the Respondent, TPDDL, also sought time to file its reply thereto.

3. The Commission, after hearing the learned counsels for the parties, directed the Petitioner to file the additional information, as sought, vide TV letter dated 8.6.2026, by **14.7.2026**, after serving a copy on the Respondents. The Respondents shall file their replies by **28.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **11.8.2026**. The parties shall ensure that the pleadings are completed within the prescribed timelines.

4. The Petition shall be listed for hearing on **25.8.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

